## **Declaration of Assets and Liabilities**

Year 2022

Etc. Name

NIL

WIL

NIL

GOLD

LOAM

NIL

I, CHHOTAN PRASAD , son/daughter/wife of LATE- KAPILDEV SINGH aged 50 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as DRIVER BIHAR LEGISLATIVE ASSEMBLY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

SON

NIL

MIL

NIL

NIL

NIL

NIL

Details of movable assets

(details of

details of

value)

weight and \

Other assets, such as values

of claims / interests

(vi)

(vii)

make, etc.)

Jewellery (give

(Assets in joint name indicating the extent of joint ownership will also have to be given) SON WIFE DAUGHTER

Dependant-2 Dependant-3 Sr. Description Self Spouse Dependant-1 Name Name(S) Name SHIYAM SHAURABH SONALI RAY Cash (i) 10000 RANI DEVI KUMAR KUMAR (ii) Deposits in 5000 2000 3000 Banks, Financial Institutions And NIL Non-Banking Financial Companies (iii) Bonds, Debentures and NIL NIL MIL MIL Shares in companies (iv) Other financial LIL-23424 111 institutions, YEARLY MIL NIL 16736 NSS, Postal 1.85 Savings, LIC YEARLY 11000 Policies, etc (v) Motor Vehicles MOTOR

CYCLE-2

MINER

NIL

100gm

Gold-159m 60050gm

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

NIL

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	(i) Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		NIL	NIL	WIL	NI L	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	मीयमन्त्रीह	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	NIL	NIL	NIL	NIL	
(iv)	value  Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Sterrette	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(i) Loans from Banks		300000		
(ii) Loans from financial institutions	BAJAJ ALJANCE MOTOR	150000		
(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
(b) dues to departments dealing with supply of water	NIL	NIL		
(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water		

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO BMD PP 7829L		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NZL :	NZL	

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	PTS	/BLA-	1099						
Gender	:-	m	(M/F)						
Date of Birth	:-	2 0	0 1	1	9	7	2	(DD/MM/Y)	(YY)
Class/Group	:-	<i>C</i>	(A/B/	C)					
Cadre	:-	DRIVE	ER BIHA		IS LAT	INE	ASSE	MBLY	Total and
		(Full Name	e.g. B.A.S	. Bihar A	dminist	rative	Service	,	

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Elizn 5HIG

Name of Employee: CHHOTAN PRASAD

Place: PATNA

Designation: DRIVER

Date: 07-02-2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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